## Annexure-1 Name of the corporate debtor: TENNY JOSE LIMITED; Date of commencement of CIRP21.12.2021,List of creditors as on: 01.06.2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

-	S
eof Cred it-or South Indian Bank	Nam
Date of receipt	
Pate of Amount Amount receipt claimed claim admitted e of claim 7/1/2022 31,98,23,188.58 31,98,23,188.58 Loan sanctined under cash credit	Details of claimreceived
Amountof Natt claim admitted e of clair sanc ned unde cash credi	
2 0	De
Amou nt cover edby securi ty intere st	tails of
Amount coveredby guarantee	Details of claimadmitted
Wheth er relate d party?	
% of voti ng shar e in Co C	
contin ge-nt clai	amou nt of
any Mutu al dues, that may be set- off	nt of
	nt of   nt of
claim under verifi ca- tion	untof
	Remarks, II

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TOTAL	Prime	T'a	Kotak 28 Mahind22										India	Of	Bank	State
		İ	28/01/20 d22													6/1/2022
589,426,985.82			21,07,475.24												26,74,96,322.00	
589,426,985.82 589,426,985.82			21,07,475.24Financ NIL													26,74,96,322.00Loan NIL
	or	Credit	Financ					d*	secure	facility	Credit	cash	under	ned	sanctio	Loan
			NIL													ZE
			NIL									gurantee	Corporate	the name of	teral Property in	9,73,00,000(CollaNO
			ON													NO
			0.36												*	44.97 NIL
			NIL													NIL
			NIC													ZIL
			ZIL													ZIL
			NIL													ZIL
			NIL	bles	goods/receiva	including the	limits	along with	company	assests of the	entire current	charge on	Hypothecation	Security	Primary	*Secured by

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